

LOK SABHA DEBATES

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LOK SABHA

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Tuesday, July 15, 1980/Asadha 24, 1902
(Saka)

The Lok Sabha met at
Eleven of the Clock

[Mr. Speaker in the Chair]

ORAL ANSWERS TO QUESTIONS

Monthly Requirement of Coal for Power Plants in Gujarat

*531. SHRI DAULATSINHJI: Will the Minister of ENERGY AND COAL be pleased to state:

(a) what is the monthly requirement of coal for power plants in Gujarat State;

(b) the quantity supplied during the last three months;

(c) what are the reasons of short supply of coal to power houses; and

(d) the steps taken by Government to supply coal to power houses as per their requirement to avoid power breakdown in the State?

THE MINISTER OF STATE IN THE
MINISTRY OF ENERGY (SHRI
VIKRAM MAHAJAN): (a) to (d).
A statement is laid on the Table of the
House.

Statement

(a) and (b). A statement showing quantity of coal allocated and actual receipts by the Thermal Power Stations in Gujarat during the last three

months of April-June, 1980 is given in Annexure.

(c) The main reason for the short-fall in supply of coal against the linkages established has been the non-availability of adequate number of wagons for movement of coal to thermal power stations in Gujarat.

(d) A number of steps have been taken to augment the coal supplies to the various thermal power stations in the country including Gujarat State. These include:

(i) Coal companies and railways have been asked to step up coal supplies to the various thermal power stations.

(ii) Close liaison is being maintained between the Department of Coal, Railways and Department of Power and high level inter-ministerial meeting are also held periodically to review coal supplies to the power stations.

(iii) A control room has been set up in the Railway Board to monitor the coal supplies to power stations on daily basis.

(iv) Coal supplies to thermal power stations are also being monitored by the Cabinet Committee on Industrial Infrastructure on a weekly basis.

Annexure

Requirements and Receipts of coal at the Thermal Power Stations of Gujarat for the Period April, May and June, 1980.

(Figures in tonnes)

Name of TPS		April, 80	May, 80	June, 80
Sabarmati	Requirement	100,000	100,000	100,000
	Receipt	87,000	87,000	85,000
Dhuvaran	Requirement	10,000	10,000	10,000
	Receipt	10,000	10,000	15,000
Gandhinagar	Requirement	70,000	70,000	70,000
	Receipt	55,000	51,000	59,000
Ukai	Requirement	160,000	160,000	160,000
	Receipt	121,000	118,000	131,000

SHRI DAULATSINHJI JADEJA:

The statement that has been laid by the Minister is a very stereo-type one and in spite of all the precautionary measures that they have mentioned, it can be seen from the statistics, which is also given, that except Dhuvaran, the other three projects do not get their requirements, what they asked for. Even about Dhuvaran, I would like to know from the Minister whether he is aware of the fact that it is the only power station for Saurashtra region and today, this power station is almost under water and there are chances of its being wiped out. May I know, what steps are being taken to save this power station and in case something does happen, what alternative arrangements have they made for Saurashtra region?

SHRI VIKRAM MAHAJAN: It is being run by the State Electricity Board and we try to give maximum help which is possible and in case of shortage, we normally try to help the States by getting power from one State and giving it to another.

SHRI DAULATSINHJI JADEJA: He has not replied to my question. Anyway, I will put my second supplementary. Considering the difficulties in obtaining coal and other raw

materials for energy, has the Government thought of any substitute materials? If so, what are they? A basic substitute material which is available in that region is the tidal energy. Has the Government thought of harnessing this vital source of energy, which has not been tapped.

SHRI VIKRAM MAHAJAN: There is only one tidal station in the world, which is working on a commercial scale. It is in France and we have opened negotiations with them and their experts have come to this country and they identified three places viz., Gulf of Cambay, Gulf of Kutch and Sundarbans. They have recommended the Gulf of Cambay as a place where there is a possibility of tidal station being put up and we have already planned allocation of a few crores of rupees for this purpose and very soon the project will start as far as the research aspect is concerned. So far as the new projects for Gujarat is concerned, we are adding up Ukai Left Bank, Kadana Pumped-hydel stations, Ukai Fifth Unit, Wanakbori, and Wanakbori Extension-thermal stations, which will add up 1175 MW by 1985.

SHRI JAGDISH TYTLER: I would like to know whether supply

of coal alone to the thermal power stations will improve the power position. If not, what are the other steps which the Government proposes to take to remove the constraints other than coal?

SHRI VIKRAM MAHAJAN: One factor is coal. But at present the coal stocks are there in the power stations in Gujarat for a number of days. So, that alone is not the reason for the fall. The main problem is that of maintenance, which can be overcome only if the State Electricity Boards gear up their maintenance staff and also the managerial staff. If they increase their generating capacity by 10 per cent, the problem of Gujarat State can be overcome, with the existing installed capacity.

विवरण

1975 से 1978 तक पकड़ी गई फिल्मों का व्यौरा दर्शाने वाला विवरण

वर्ष और फिल्म का नाम	रीलों की संख्या	पकड़े गए व्यक्तियों के नाम और संख्या	मामले की स्थिति
1	2	3	4
1975			
भाराधना	18	के० माधवन नय्यर	ये फिल्में एक जलपोत से पकड़ी गई थी। मामले पर न्याय-निर्णय किया गया।
अनुराग	3		जलपोत से जव्त की गई फिल्मों को
दो थार	11		30,000 रुपए का जुर्माना देने पर छोड़ा गया।
शिकार	9		के० माधवन नय्यर पर 5,000 रुपए और अन्य पांचों पर पांच-पांच सौ रु० का जुर्माना किया गया।
दो शेर	15		माधवन नय्यर के विरुद्ध अभियोग चलाया गया। अभियक्त को 15-11-77 को छोड़ा गया।
आयिराथिल द्रुवन	1		
आजाद	15		
ब्रह्मा, विष्णु, महेश	14		
प्यासा	6		
कर्मयोगी	11		
रिवाल्वर रीता	11		
मिनाथूरुवी कोल्वकेसु	6		
		कुल :	120

Smuggling of Indian Films to Foreign Countries

*532 **SHRI BHEEKHABHAI:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that many Indian films are being smuggled from India to foreign countries; and

(b) if so, the action taken against the distributors of such films?

सूचना और प्रसारण तथा वृत्ति और पुनर्वास मंत्री (श्री बसन्त साठे) : (क) और (ख) सरकार को प्राप्त रिपोर्टों से यह संकेत मिलता है कि कुछ भारतीय फिल्मों की भारत से बाहर तस्करी करने का प्रयास किया गया था। पकड़े गए व्यक्तियों के साथ कानून के अनुसार बर्ताव किया गया।

पकड़ी गई फिल्मों और उनपर की गई कार्यवाही का व्यौरा दर्शाने वाला विवरण सदन की मेज पर रख दिया गया है।